

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

13) C.P.(IB)/1206(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H.V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: Mrs. Neeta Navin Nagda
V/s

Balan And Chheda Developers Private Limited

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. Jayom Shah a/w Ms. Maitri Malde i/b Ranit Basu, Advocates appearing for the Petitioner and Mr. Nausher Kohli and Mr. Rajan Agarwal a/w Mr. Simon Mascarenhas I/b Mulla & Mulla and Cragie Blunt and Caroe, Advocates appearing for the Corporate Debtor are present through virtual hearing.

Pleadings are complete. List this matter on **15.12.2022**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H.V. SUBBA RAO
Member (Judicial)

/n/